

FBOS asked to apply for FSSAI license online

NAGALAND

31st January 2021

Kohima, January 31 (MExN): All Food Business Operators (FBOs) of Nagaland have been informed that application for Food Safety and Standard Authority of India (FSSAI) license or registration has to be done only online via foscos.fssai.gov.in as per the FSSAI directive.

Moreover, submission of fees through Treasury Challan will not be applicable with effect from January 1, 2021 for all States/UTs including Railways, Principal Director of the Nagaland Health and Family Welfare department Dr Vizolie Z Suokhrie notified on Sunday.

For any further assistance, the concerned applicant may kindly approach Designated Officer/Food Safety Officer of their respective district at the Chief Medical Office, the notice added.